

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 268 of 2013 & IA-359 of 2013
&
Appeal No. 200 of 2013 & I.A. No. 279 of 2013

Dated : 23rd May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 268 of 2013 & IA-359 of 2013

The Electricity Deptt. Andaman & Nicobar Islands ... Appellant(s)
Versus
M/s Suryachakra Power Corporation Ltd. & Anr. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Rakesh Khanna, A&G
Ms. Ruchi Sindhwani
Ms. Megha Bharana
Ms. Bandena Shukla for R-1 & R-2**

**Counsel for the Respondent(s) : Mr. Varun Pathak for R-2
Mr. M.G. Ramachandran
Mr. Rohit Rao for R-1**

**Appeal No. 200 of 2013 &
I.A. No. 279 of 2013**

M/s. Suryachakra Power Corporation Ltd. ... Appellant(s)
Versus
Electricity Department & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Rakesh Khanna, A&G
Ms. Ruchi Sindhwani
Ms. Megha Bharana
Ms. Bandena Shukla for R-1 & R-2**

**Counsel for the Respondent(s) : Mr. Varun Pathak for R-2
Mr. M.G. Ramachandran
Mr. Rohit Rao for R-1**

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ORDER

Mr. Rakesh Khanna, the learned counsel for the Appellant appeared in the Appeal No. 268 of 2013 & IA No. 359 of 2013 has finished his arguments.

Mr. M.G. Ramachandran, the learned senior counsel for the Respondents has filed the written submissions in both the appeals i.e. Appeal No.268 of 2013 & IA No. 359 of 2013 and Appeal No. 200 of 2013 & I.A. No. 279 of 2013 in the Registry after serving the copy on the other side on 23.05.2014.

Post the matter for further hearing on **14.07.2014 at 4.00 P.M.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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ORDER

COURT MASTER